

झाड़ और नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अन्न के सुरक्षित भण्डारण के लिए, केन्द्रीय भवन निर्माण अनुसंधान संस्थान, रुड़की ने "फैरो सीमेंट" से निर्मित अन्न भण्डारों का विकास किया है और इन अन्न भण्डारों का उपयोग छोटे और बड़े दोनों प्रकार के किसान कर सकते हैं ;

(ख) यदि हाँ, तो क्या सरकार का विचार ये अन्न भण्डार ग्रामीण क्षेत्रों में बनाकर इनकी सुविधायें किसानों को उनके अपने ही गाँवों में सस्ती दरों पर उपलब्ध कराने का है ताकि किसानों के खाद्यान्न को नष्ट होने से बचाया जा सके ; और

(ग) यदि हाँ, तो अब तक कितने स्थानों पर किसान "फैरो सीमेंट" के अन्न भण्डारों का उपयोग कर रहे हैं और सरकार उक्त योजना के क्रियान्वयन के लिए क्या उपाय कर रही है ?

इलेक्ट्रानिकी विभाग में तथा झाड़ और नागरिक पूर्ति मंत्रालय में उप मंत्री (डा० एम० एस० संजीवी राव) : (क) से (ग) स्ट्रक्चरल इंजीनियरिंग अनुसंधान केन्द्र, रुड़की और न कि केन्द्रीय भवन निर्माण अनुसंधान संस्था, रुड़की द्वारा फैरो सीमेंट बिनों का विकास किया गया है। ये बिन किसानों में लोकप्रिय सिद्ध नहीं हुई हैं। इस मंत्रालय का किसानों को सस्ती दरों पर इन बिनों को उपलब्ध कराने का कोई विचार नहीं है।

Review of the Problems of Runaway Urbanisation and Implementation of Housing Policy

3134. SHRI B.V. DESAI :
SHRI RAMAVATAR SHASTRI :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Ministers of State Governments and other local body officials held a meeting in New Delhi on July 18,

1984 under his Chairmanship to review the problems of runaway urbanisation ;

(b) if so, whether the meeting also decided the housing policy and the implementation thereof ;

(c) if so, the other problems that were discussed at the meeting ; and

(d) the extent to which the States agreed to implement them ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (d). 21st Meeting of the Central Council for Local Government and Urban Development and the 10th Joint Meeting of the Central Council for Local Government and Urban Development and the Executive Committee of All India Council of Mayors was held in New Delhi on 18th and 19th July, 1984. Ministers incharge of Local Government, Housing, Urban Development and Environment in the States/Union Territories and Mayors were invited to the meeting. The meeting discussed various issues such as Housing, Urban Development, Local Govt. and adopted unanimous resolutions.

Soil Conservation Measures in Catchment Areas of Inter-State River Valley Projects

3135. SHRI NITYANANDA MISRA :
Will the Minister of AGRICULTURE be pleased to state :

(a) whether his Ministry has been providing Central assistance to the States to take up soil conservation measures in the catchment areas of inter-State river valley projects ;

(b) if so, the names of the inter-State river valley projects in Orissa for which Central assistance has been given during the Sixth Plan period for taking up soil conservation measures in the catchment areas of those projects ;

(c) whether Upper Kolab, Subarnarekha

and Indravati inter-State river valley projects have been included under the above programme ; and

(d) if so, the details of the soil conservation measures taken in the catchment areas of these projects ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) to (c). The Central Government has been providing financial assistance to the States to take up soil conservation measures in certain catchments of the inter-State rivers under the Centrally Sponsored Scheme of soil conservation in the catchments of River Valley Projects. In Orissa State, the catchments of Hiraikud, Machkund and Reogali-Mandira River Valley Projects are covered under the scheme. The inclusion of three catchments, viz. Upper Kolab, Subarnarekha and Indravati under the scheme during the Sixth Plan was examined by the Central Government. It has not been found possible to do so due to paucity of funds.

(d) The soil conservation measures include terracing and land development for agriculture, afforestation, tree plantation, gully-plugging and construction of erosion control and storage structures.

Slum Improvement Scheme for Slum Dwellers in Bombay

3136. SHRIMATI PRAMILA DANDAVATE : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the slum improvement scheme was entrusted to Habitat India which was expected to construct buildings for slum dwellers in Bombay ;

(b) if so, when the work was expected to start ; and

(c) if not, whether the whole scheme of Habitat India has been shelved ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF

PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) The Government of Maharashtra have reported that they have licenced Habitat India to enter upon certain lands for surveying, levelling and filling them and promoting Co-operative Housing Societies of slum dwellers squatting on neighbouring Govt. lands, with a view to providing them with permanent dwelling units.

(b) It is reported that the work was expected to start by June, 1984.

(c) The State Govt. has asked Habitat India to start the work.

Loans for Construction to Group Housing Societies

3137. SHRI ANAND SINGH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government are aware that the Group Housing Societies in Delhi are unable to get loans for construction ; and

(b) if so, whether Government propose to direct the Life Insurance Corporation and other agencies to advance housing loans on liberal rate of interest ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b). The Co-operative Group Housing Societies are being provided loan assistance, as indicated below :—

(i) Delhi Co-operative Housing Finance Society Ltd. provides long term loan assistance to the coop. housing societies in Delhi. DCHFS has so far released Rs. 13.46 crores to the coop. housing societies.

(ii) Housing and Urban Development Corporation Ltd. gives loans to the registered primary house building cooperative societies for undertaking housing schemes or purchase of ready built houses/flats for its members. It also gives loans to